

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

221. IA/2103/2023 IA/2104/2023 IA/2126/2023 IA/4227/2023 IA/4430/2023  
IVN.P /58/2023 IA/1383/2024 In C.P. (IB)/1120(MB)2021

**IN THE MATTER OF**

State Bank Of India  
VS

... Petitioner

VHM Industries Limited

...Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 08.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant in IA 4227/2023: Adv. Nausher Kohli (VC)

For the Respondent: None present

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**ORDER**

Adjourned to **30.07.2024** at **02:30 P.M.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/